

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

TIS HAZARI COURTS: DELHI

ORDER

Sh. Pramod Kumar, S/o Sh. Braham Singh, EC- 62482907 presently attached with Ms. Vijayshree Rathore, Ld. MM-06, South, Saket is hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for Special Lok Adalat (Traffic) to be held on 30.07.2023 (Sunday) sharp at 9.30 A.M. at Rouse Avenue Court Complex, Delhi.

N 28/7/23

Narottam Kaushal
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 58047-056 Admn-III/CDLSA/HQs/Delhi/2023 Dated, Delhi the 28 JUL 2023

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judges, Central/RACC, Delhi.
2. The Officer concerned.
3. The Secretary, CDLSA, THC/RACC, Delhi.
4. The Official concerned for compliance.
5. Dealing Assistant, Website Committee, THC/RACC, Delhi for uploading the said order on the official website of District Court.

S 28/07/23

Administrative Officer (Judicial),
Admn.III, Central Tis Hazari Courts, Delhi